CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (MUMBAI)

3rd, 4th & 5th floor, Jai Centre, 34 P.D Mello Road, Poona Street, Masjid Bundar(East), MUMBAI-400009

SMB No.: 1 ROOM NO. 407 Dated: 26-04-2023 Time: 10:30

CORAM:

Sl No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
			MISC. MATTERS		
1	ST/ROA/86150/2022	BELIMO ACTUATORS INDIA PRIVATE LIMITED	COMMISSIONER CENTRAL GOODS AND SERVICE TAX- THANE	IP/DR	
	ST/87095/2019				
		RF	EGULAR MATTERS		
2	C/87508/2018	CHARANJIT SINGH	COMMISSIONER OF CUSTOMS-NHAVA SHEVA	Advani Sachwani & Heera Advocates/DR	
3	C/87516/2018	CHARANJIT SINGH	COMMISSIONER OF CUSTOMS-NHAVA SHEVA - V	Advani Sachwani & Heera Advocates/DR	>
4	C/88088/2019	SHRI AMARJIT SINGH	NHAVA SHEVE - II	Advani Sachwani & Heera Advocates/DR	
5	E/88405/2018	UMESH GOEL	ADDITIONAL COMMISSIONER- AURANGABAD	IP/DR	
6	E/86293/2019	EMA LUBES PVT LTD	COMMISIONER CENTRAL EXCISE AND SERVICE TAX- PUNE-I	R S Paranjape/DR	
7	ST/87763/2019	KAPU GEMS	COMMISSIONER CENTRAL GOODS AND SERVICE TAX - MUMBAI EAST	UBR LEGAL ADVOCATES/DR	
8	C/87766/2019	ETERNIS FINE CHEMICALS LIMITED	COMMISSIONER OF CUSTOMS-NHAVA SHEVA-IV	ECONOMIC LAWS PRACTICE(AHM)/DR	
9	C/88037/2019	SHRI RAMJI PAL	ACC MUMBAI	Ajay Singh & Associates,/DR	
10	C/86986/2019	SHRI DINESH DEVADIGA	ACC MUMBAI	IP/DR	
11	C/86617/2021	CONCORDE ZOOM CHA	ACC MUMBAI	A. K. Jayaraj, Advocate/DR	
12	E/85617/2020	MERCEDES BENZ INDIA PVT.LTD	COMMISSIONER OF CENTRAL TAX – PUNE-I	Lumiere Law Partners/DR	

Deputy Registrar (Appeal Bench)